

List of 4 circulars of Master Circular on OLTAS – Continue to remain operational

No.	Reference No.	Date	Subject	Main content of the circular
14.	RBI/2005/466 DGBA.GAD.No.H.5801/42.01.034/2004-05	13.05.2005	On-line Tax Accounting System (OLTAS) - Funds Settlement	Agency banks were advised to ensure that there is no mismatch in figures uploaded to CAS and TIN for a given uploading date.
17.	RBI/2005/265 DGBA.GAD.No.H- 8824/42.01.034/2005-06	28.12.2005	Compulsory quoting of Permanent Account Number (PAN) / Tax Deduction Account Number (TAN) - State of Rajasthan	For Government of Rajasthan, direct tax challans only with PAN/TAN should be accepted.
27.	RBI/2008/275 DGBA.GAD.No.10577/42.01.038/2007-08	03.04.2008	Cut-off time for e-payment transactions pertaining to Government Revenue	The cut-off time of 8.00 p.m. fixed for e-payment transactions would be applicable for all Government transactions including EASIEST and OLTAS.
30.	RBI/2008/328 DGBA.GAD.No.H-12070/42.01.034/2007-08	22.05.2008	Improvement in data quality- Introduction of Computerised receipts w.e.f. June 1, 2008	Instructions to introduce computer generated receipts for challan payment of OLTAS transactions,
